

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-237
IB - 3197/ND/2019

IN THE MATTER OF:

Punjab National Bank

....Applicant

Vs.

M/s Rakheja Fashions Pvt Ltd

.....Respondent

SECTION

U/s 7 of IBC Code, 2016

Order delivered on 10.12.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Nupur Raut

For the Respondent :

ORDER

Due to paucity of time, re-notify the case on 15.01.2021.

-Solr-

(K.K. VOHRA)
MEMBER (T)

-Solr-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)